

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) The matter was referred to CBI who after examination informed that the case does not merit CBI probe and closed the matter at their end.

(b) Does not arise.

Take over of hope Textile Mills, Indore

5332. SHRI INDRAJIT GUPTA :
SHRI CHHOTAY SINGH
YADAV :
SHRI SATYANARAYAN
JATIYA :
SHRI MANI RAM BAGRI :

Will the Minister of COMMERCE be pleased to state :

(a) whether the management of Hope Textile Mills, Indore, declared a closure on grounds of financial losses ;

(b) the number of Government appointed members of the Board of Directors of the company ;

(c) the total amount of loans and grants sanctioned to the company by the IDBI and the banks prior to the recent closure ;

(d) whether the workers of the mill occupied the mill premises peacefully and demanded its take over by Government to avoid closure ; and

(e) if so, action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) According to available information, M/s. Hope Textile Mills, Indore is closed since 16-6-1983.

(b) There are two nominees of the Government of Madhya Pradesh on the Board of Directors of the Company.

(c) No assistance has so far been granted by IDBI to this unit. Following are the outstanding of loans and cash credit facilities granted by the State Bank of Indore to the company as on 31-12-1982 ;

(i) Cash credit — Rs. 220 lakhs

(ii) Medium term — Rs. 200 lakhs
& other loans

(d) According to available information Indore Mill Mazdoor Sangha has submitted a memorandum to the State Government requesting for take over of M/s. Hope Textile Mills under Industries (Development and Regulation) Act.

(e) State Government is seized of the matter.

Shifting of Mehram Nagar Village outside Delhi Airport

5333. DR. A.U. AZMI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Mehram Nagar village outside the Delhi Airport presents an ugly view at the very first sight of the foreigners coming into this country ;

(b) if so, whether this village is proposed to be shifted to some other location and the land beautified ; and

(c) if not, reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Mehram Nagar village does not fall within the jurisdiction of I.A.A.I.

(b) There is no proposal under consideration of I.A.A.I. to shift the village.

(c) I.A.A.I. does not require the land on which the village is located for operational purposes.